NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 08.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 34/16

PETITION NUMBER

TP 155/17

NAME OF THE PETITIONER (S) :

MEENA HOMES LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391/394

S.NO. NAME (IN CAPITAL)

PHONE NUMBER

REPRESENTATION BY WHOM

DESIGNATION

CS THIRUPAL CORIGE

9448384064 des pediliencs

Shri Thirupal Gorige, PCS, filed his authorisation given by the Company to appear on behalf of the Company. He is directed to file 2 sets of copies.

Notice to OL, RD and ROC. Posted to 30.03.2017.

MEMBER (J)

MEMBER (T)

SIGNATURE